

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No.20

C. P. (IB)/268(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **04.07.2024**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK**
INTERANTIONAL LIMITED
V/s
STEADFAST SHIPPING PVT. LTD

Sec. 7 of Insolvency and Bankruptcy Code, 2016.

ORDER

1. Ld. Counsel Adv. Smita Durve is present for financial creditor.
2. None present for the respondent.
3. Learned counsel for the petitioner seeks further time as there has been change in the person holding office of MD and submits that it may take another week to give consideration to the proposal of the Corporate Debtor.
4. List the matter for further consideration on **30.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Prajakta